# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 1042 TO BE ANSWERED ON 15.12.2022

### FINANCIAL CONDITION OF BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARDS

#### 1042. # SHRI RAM CHANDER JANGRA:

Will the Minister of Labour and Employment be pleased to state:

- (a)the financial condition of the Building and other Construction Workers Welfare Boards, State-wise details thereof;
- (b) the number of new registrations during the last three years; and
- (c) the number of people, including male and female beneficiaries, already registered and the details of the schemes and the benefits provided to them, State-wise?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a): Central Government had enacted the Building and Other Construction Workers' Welfare Cess Act, 1996 [BOCW Welfare Cess Act, 1996] to provide for the levy and collection of a cess on the cost of construction incurred by employers with a view to augmenting the resources of the Building and Other Construction Workers' Welfare Boards. By virtue of Section 3 of the BOCW Welfare Cess Act, 1996, the State/UT Governments are mandated to collect the cess. The State/UT BOCW Welfare Boards (State/UT BOCWWB) are also mandated to maintain the data of financial status (cess details), registered workers etc. As per the data received from State/UT BOCW Welfare Boards (State/UT BOCWWB), the details about the financial condition of State/UT BOCWWB are enclosed as Annexure-I

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(b) & (c): The registration & renewal of the BOC workers, making provisions for providing Social Security & the welfare schemes and the implementation of such schemes relating to life and disability cover, health and maternity cover, financial assistance for education of wards of the registered Building and Other Construction Workers, transit housing, skill development, awareness programs, pension etc. have been entrusted upon State/UT BOCW Welfare Boards under Section 22 of the Act and, therefore, such detailed data is maintained at the State/UT level only. However, as per the data received from State/UT BOCW Welfare Boards regarding number of new registrations during the last three years, the details are as follows:

| SI. No. | Year    | Number of new registrations |
|---------|---------|-----------------------------|
| 1.      | 2019-20 | 3735904                     |
| 2.      | 2020-21 | 10878111                    |
| 3.      | 2021-22 | 9773917                     |

Further, the details regarding number of people, which includes male and female beneficiaries, already registered with the State/UT BOCW Welfare Boards are enclosed as Annexure – II.

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Annexure referred to in reply to Part (a) of Rajya Sabha Unstarred Question No. 1042 for 15.12.2022 regarding 'Financial condition of Building and other Construction Workers Welfare Boards'

| Sl. No. | Name of the States/UTs. | Cess collected cumulative (Rs in crore) [as on 01.11.2022] | Expenditure cumulative (Rs in Crore) [as on 01.11.2022] | Balance available<br>(Rs in crore)<br>[as on 01.11.2022] |
|---------|-------------------------|--|---|--|
| (A)     | (B)                     | (C)  | <b>(D)</b>  | <b>(E)</b>   |
| 1       | Andhra Pradesh          | 2549.20  | 569.63  | 1979.57  |
| 2       | Arunachal Pradesh       | 485.85   | 480.16  | 5.69   |
| 3       | Assam                   | 2124.66  | 397.85  | 1726.81  |
| 4       | Bihar                   | 2832.78  | 1444.76   | 1388.02  |
| 5       | Chhattisgarh            | 1785.07  | 1342.97   | 442.10   |
| 6       | Goa **                  | 314.25   | 14.35   | 299.90   |
| 7       | Gujarat **              | 2013.84  | 545.29  | 1468.55  |
| 8       | Haryana **              | 3656.80  | 1622.75   | 2034.05  |
| 9       | Himachal Pradesh        | 1136.87  | 469.87  | 667.00   |
| 10      | J&K (including Laddakh) | 1520.67  | 903.47  | 617.20   |
| 11      | Jharkhand               | 1118.44  | 564.60  | 553.84   |
| 12      | Karnataka               | 9557.48  | 6049.22   | 3508.26  |
| 13      | Kerala **               | 2740.95  | 4399.78   | -1658.83   |
| 14      | Madhya Pradesh          | 5078.85  | 3975.72   | 1103.13  |
| 15      | Maharashtra             | 14273.18   | 5864.43   | 8408.75  |
| 16      | Manipur                 | 312.23   | 244.00  | 68.23  |
| 17      | Meghalaya               | 225.04   | 41.20   | 183.84   |
| 18      | Mizoram                 | 210.82   | 175.98  | 34.84  |
| 19      | Nagaland                | 171.97   | 109.40  | 62.57  |
| 20      | Odisha                  | 3315.80  | 2808.93   | 506.87   |
| 21      | Punjab                  | 1929.53  | 1310.89   | 618.64   |
| 22      | Rajasthan               | 3925.23  | 2164.21   | 1761.02  |
| 23      | Sikkim **               | 188.25   | 56.75   | 131.50   |
| 24      | Tamil Nadu              | 5511.96  | 2098.47   | 3413.49  |
| 25      | Telangana               | 3539.82  | 2192.24   | 1347.58  |
| 26      | Tripura                 | 281.83   | 64.26   | 217.57   |
| 27      | Uttar Pradesh           | 8325.41  | 6366.64   | 1958.77  |
| 28      | Uttarakhand             | 998.72   | 569.03  | 429.69   |
| 29      | West Bengal **          | 3712.29  | 1324.34   | 2387.95  |
| 30      | Delhi                   | 3038.06  | 858.12  | 2179.94  |
| 31      | A & N Island            | 126.45   | 29.22   | 97.23  |
| 32      | Chandigarh              | 167.38   | 28.66   | 138.72   |
| 33      | Dadra & Nagar Haveli    | 75.93  | 8.46  | 67.47  |
| 34      | Daman and Diu           | 42.96  | 9.96  | 33.00  |
| 35      | Lakshadweep             | 12.75  | 2.36  | 10.39  |
| 36      | Puducherry              | 177.47   | 161.23  | 16.24  |
|         | TOTAL                   | 87478.79   | 49269.20  | 38209.59   |

\*Source: As per reports received from State/UT BOCW Welfare Boards

\*\* Data as on 01.07.2022

Annexure referred to in reply to Part (b) & (c) of Rajya Sabha Unstarred Question No. 1042 for 15.12.2022 regarding 'Financial condition of Building and other Construction Workers Welfare Boards'

| Sl. No. | Name of the States/UTs. | No. of registered BOCW workers [as on 01.11.2022 |
|---------|-------------------------|--|
| (A)     | ( <b>B</b> )            | (C)  |
| 1       | Andhra Pradesh          | 1992337  |
| 2       | Arunachal Pradesh       | 63671  |
| 3       | Assam                   | 636683   |
| 4       | Bihar                   | 2088756  |
| 5       | Chhattisgarh            | 1758894  |
| 6       | Goa **                  | 16060  |
| 7       | Gujarat **              | 683000   |
| 8       | Haryana **              | 920054   |
| 9       | Himachal Pradesh        | 435197   |
| 10      | J&K (including Laddakh) | 285029   |
| 11      | Jharkhand               | 1313139  |
| 12      | Karnataka               | 3942711  |
| 13      | Kerala **               | 2045538  |
| 14      | Madhya Pradesh          | 1444257  |
| 15      | Maharashtra             | 1401693  |
| 16      | Manipur                 | 193213   |
| 17      | Meghalaya               | 87760  |
| 18      | Mizoram                 | 68244  |
| 19      | Nagaland                | 33756  |
| 20      | Odisha                  | 3660419  |
| 21      | Punjab                  | 639269   |
| 22      | Rajasthan               | 2974011  |
| 23      | Sikkim **               | 38361  |
| 24      | Tamil Nadu              | 2085256  |
| 25      | Telangana               | 1363443  |
| 26      | Tripura                 | 117218   |
| 27      | Uttar Pradesh           | 15266278   |
| 28      | Uttarakhand             | 449128   |
| 29      | West Bengal **          | 3197538  |
| 30      | Delhi                   | 1316385  |
| 31      | A & N Island            | 21544  |
| 32      | Chandigarh              | 28888  |
| 33      | Dadra & Nagar Haveli    | 10667  |
| 34      | Daman and Diu           | 14924  |
| 35      | Lakshadweep             | 434  |
| 36      | Puducherry              | 38003  |
|         | TOTAL                   | 50631758   |

<sup>\*</sup>Source: As per reports received from State/UT BOCW Welfare Boards

<sup>\*\*</sup> Data as on 01.07.2022